

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

17.12.2009

CP 32/2009 (OA No. 565/2003)

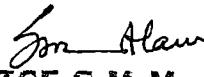
Mr. P.N. Jatti, Counsel for applicant.
Mr. T.P. Sharma, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that the order of this Tribunal has been complied with and, therefore, he does not want to pursue this Contempt Petition.

Accordingly, the present Contempt Petition has become infructuous and is dismissed. Notices issued to the respondents are hereby discharged.


(B.L. KHATRI)
MEMBER(A)


(JUSTICE S.M.M. ALAM)
MEMBER (J)

AHQ